

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

O.A. No.121 of 2025

IN THE MATTER OF :

Dharma Moila Khadan Uchched Committee, Paschim
Midnapore Applicant

-VS-

State of West Bengal & Others Respondents.

INDEX

Sl. No.	Particular	Annexure	Pages
1	Affidavit		1-2
2	Photos of dumping waste	A	3-4
3	Mouja map of the area	B	5-6

Filed by:

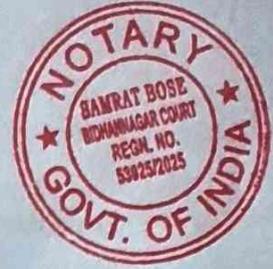
Malabika Roy Dey

Malabika Roy Dey, Advocate

Standing Counsel, State of Assam

E-mail: mrdey@rediffmail.com

Mobile: 9051634204



X

IN THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST. NORTH 24 PARGANAS

O.A. No.121 of 2025

IN THE MATTER OF :

Dharma Moila Khadan Uchched Committee,
Paschim Midnapore Applicant

-VS-

State of West Bengal & Others Respondents.

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE APPLICANT

I, Sri Dilip Kumar Maiti, son of Narayan Chandra Maiti, aged about 51 years, by faith Hindu, by occupation - Service, residing at Ananda Nagar, Dharma, Midnapur 721101 do hereby solemnly affirm and state as follows:-

1. That I am the Applicant in the instant Original Application, and as such I am well acquainted with the facts and circumstances of the present case and as such I am also competent to affirm this supplementary affidavit by myself.

2. That initially we wrote a letter to the Registrar NGT/EZ Bench, alleging that, Moila Khadan is located in one of the most rapidly developing areas of Midnapore and is home to growing residential neighbourhoods, private hospitals and thriving business but indiscriminate dumping of municipal wastes and animal carcasses has severely hampered its development part from posing critical health, environmental and economic challenges to its inhabitants due to dumping municipal waste. The leachate from the dumping site has polluted nearby water sources, including underground reserves, posing a severe risk to public health apart from causing unbearable odour and

LTI/Signature Attested
on Identification of Ld. Advocate

SAMRAT BOSE
NOTARY GOVT. OF INDIA
REGN NO. 53925/25
BIDHANNAGAR COURT

14 NOV 2025



X

release of toxic gases from the site due to burning of plastic which also contribute to air pollution severely affecting the quality of life.

3. That on the basis of the said complaint, suo moto cognizance has been taken by the Hon'ble NGT/EZ Bench and the instant case is registered as O.A. 121 of 2025/EZ.

4. That while sending the said complaint letter, no photographs of the impugned dumping area was attached with the complaint letter, by the instant applicant, from where a clear picture of the situation could have been derived.

5. That as such the instant applicant is attaching photographs to bring a clear picture of the miserable condition of the entire area.

The said photographs are annexed herewith and marked as annexure -A

6. That be it also mentioned here, that the entire area of the said dumping ground was initially known as Lal Bagh and it also included a big pond which is totally destroyed by continuous dumping of garbages, and presently there is no sign of waterbody. This fact will be clear from the mouza map of the area.

The mouza map of the said area is annexed herewith and marked as annexure - B.

7. That the applicant humbly submits that the above mentioned documents are essential for the instant case and pray before the Hon'ble Court to kindly consider these documents.

8. That unless the said document is properly considered at the time of hearing, Your petitioners will be seriously prejudiced and may suffer irreparable loss and injury.

8. That the statements made out in the foregoing paragraphs are true to my knowledge and belief and the same are also my respectful submissions before this Hon'ble Court.

LTI/Signature Attested
on Identification of Ld. Advocate

SAMRAT BOSE
NOTARY GOVT. OF INDIA
REGN NO. 53925/25
BIDHANNAGAR COURT

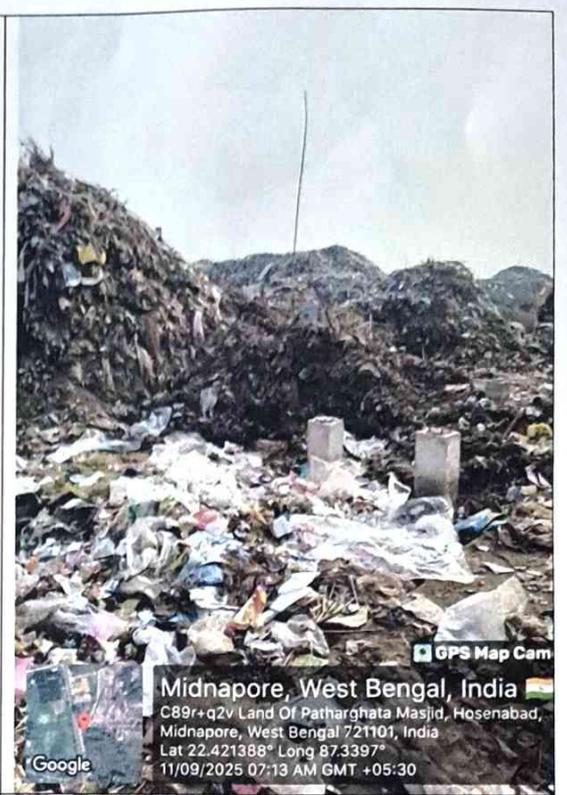
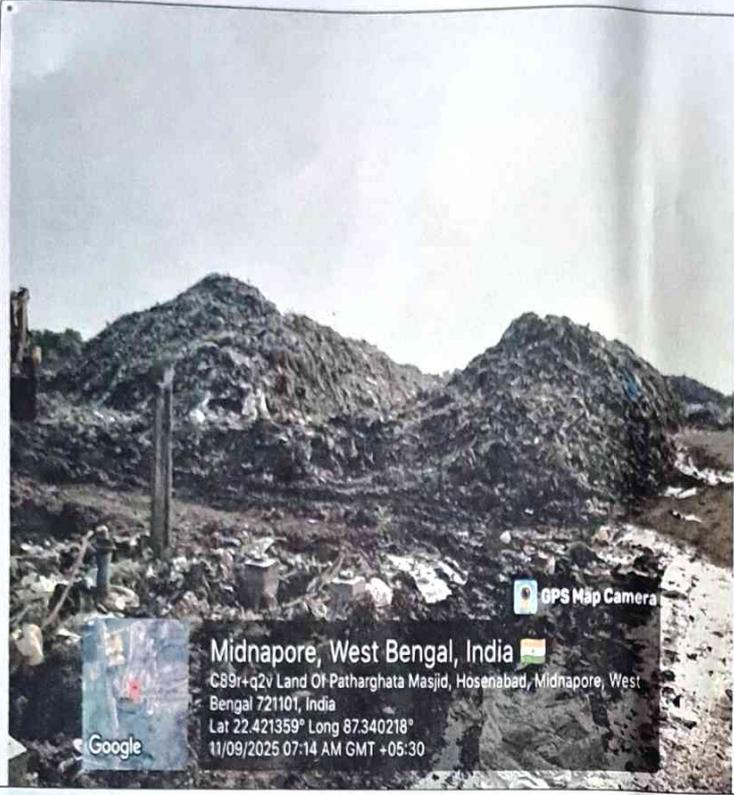
Deponent
Deponent

Deponent

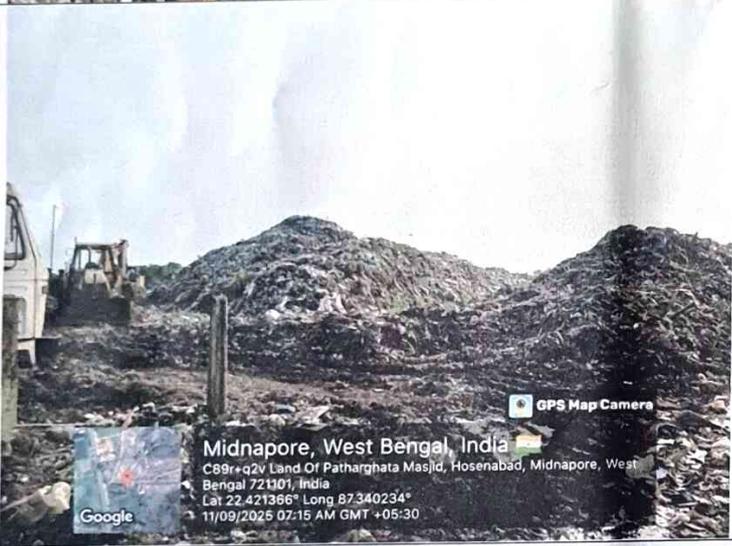
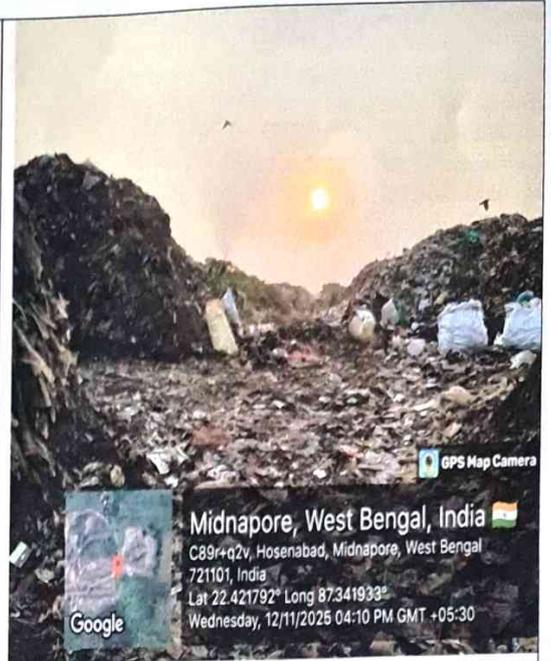
IDENTIFIED BY ME

Malabika Dasgupta
Advocate

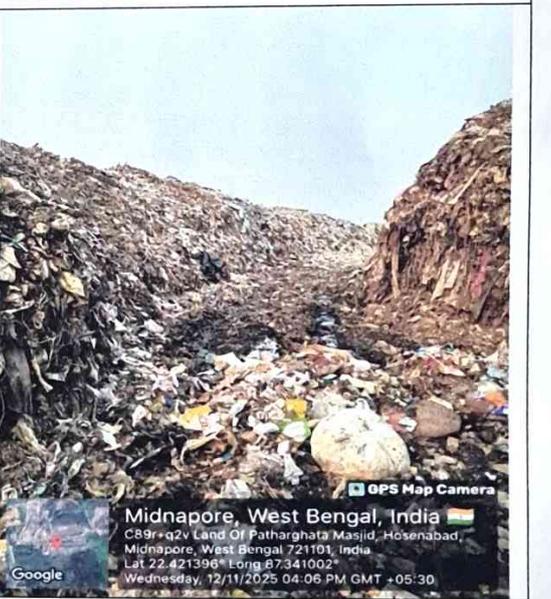
14 NOV 2025



Entrance to Dumping Ground from NH-16



Labag Pond/ water body has been completely covered by dumping garbage



March 14, 15, 2025... July... To be notified later on... November... February 3... June To be notified later on... October 1-24, 30... To be notified later on...

Annexure - B



MOUZA-HOSNABAD, J.L.NO- 201

S. MEDINIPUR, DIST. - PASCHIM MEDINIPUR.

SCALE- 16" = 1 MILE

N



Upto R.M. ROAD
পূর্বোক্ত ক্ষেত্র
কর্তৃক

[581]
942

HOSENABAD, NO. 200

থানার নাম মেদিনীপুর
মৌজার প্রকাশ্য নাম হোসেনাবাদ নং ২০০
ভূমিবিভাগ সার্ভে নং-৩৬৪৩

জিলা মেদিনীপুর

স্কেল ১৬" = ১ মাইল

১" = ১২৫ ফুট

১" = ৩০.৪৮ মিটার

১" = ৩০.৪৮ মিটার

১" = ৩০.৪৮ মিটার

১" = ৩০.৪৮ মিটার

P.O. MIDNAPUR
MOUJA - HOSENABAD NO. 200

Revenue Survey no. 200

DIST. - MIDNAPUR

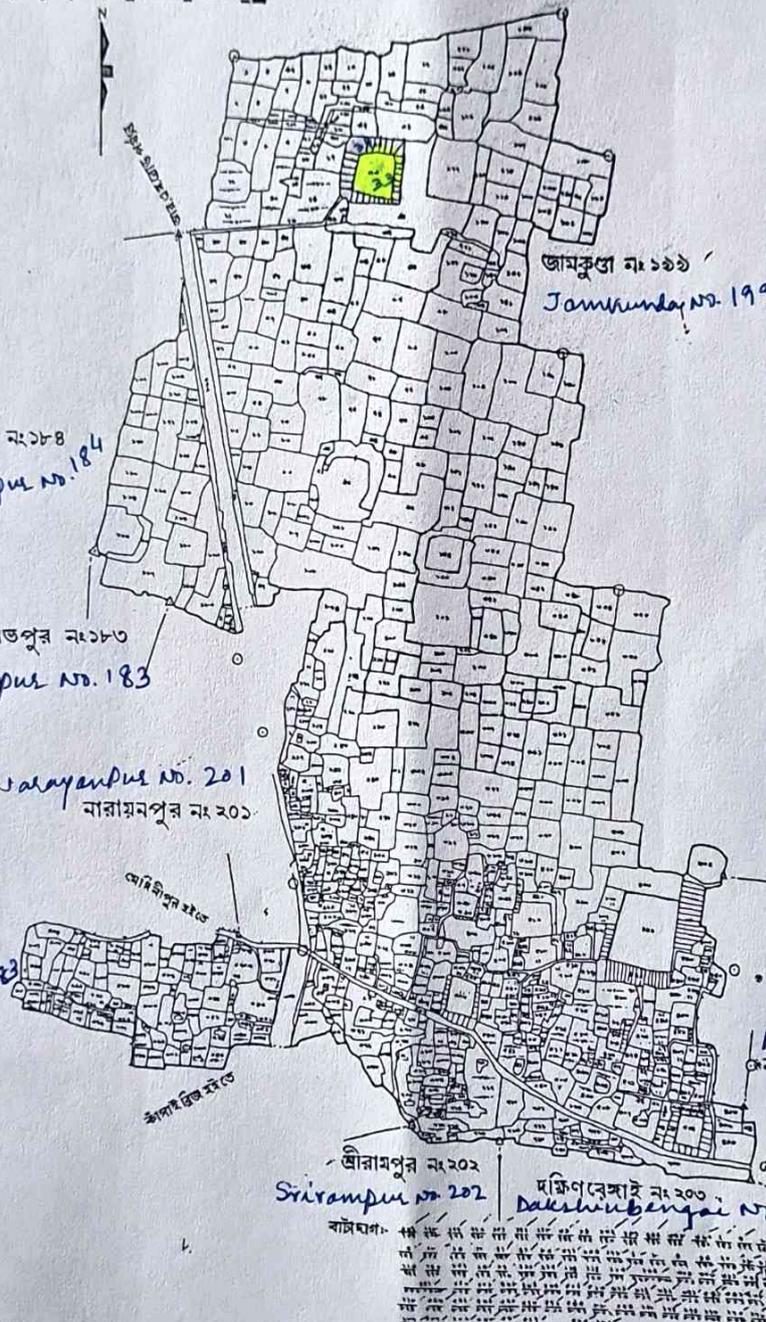
Scale: 16" = 1 mile

OR

Scale 1 meter = 396 Km.

স্বাক্ষরিত

খাল	- - -	৪
প্রধান পথ	- - -	৫
অন্যান্য পথ	- - -	৬
কেন্দ্র	- - -	৭
কেন্দ্র	- - -	৮
কেন্দ্র	- - -	৯
কেন্দ্র	- - -	১০
কেন্দ্র	- - -	১১
কেন্দ্র	- - -	১২
কেন্দ্র	- - -	১৩
কেন্দ্র	- - -	১৪
কেন্দ্র	- - -	১৫
কেন্দ্র	- - -	১৬
কেন্দ্র	- - -	১৭
কেন্দ্র	- - -	১৮
কেন্দ্র	- - -	১৯
কেন্দ্র	- - -	২০
কেন্দ্র	- - -	২১
কেন্দ্র	- - -	২২
কেন্দ্র	- - -	২৩
কেন্দ্র	- - -	২৪
কেন্দ্র	- - -	২৫
কেন্দ্র	- - -	২৬
কেন্দ্র	- - -	২৭
কেন্দ্র	- - -	২৮
কেন্দ্র	- - -	২৯
কেন্দ্র	- - -	৩০
কেন্দ্র	- - -	৩১
কেন্দ্র	- - -	৩২
কেন্দ্র	- - -	৩৩
কেন্দ্র	- - -	৩৪
কেন্দ্র	- - -	৩৫
কেন্দ্র	- - -	৩৬
কেন্দ্র	- - -	৩৭
কেন্দ্র	- - -	৩৮
কেন্দ্র	- - -	৩৯
কেন্দ্র	- - -	৪০
কেন্দ্র	- - -	৪১
কেন্দ্র	- - -	৪২
কেন্দ্র	- - -	৪৩
কেন্দ্র	- - -	৪৪
কেন্দ্র	- - -	৪৫
কেন্দ্র	- - -	৪৬
কেন্দ্র	- - -	৪৭
কেন্দ্র	- - -	৪৮
কেন্দ্র	- - -	৪৯
কেন্দ্র	- - -	৫০
কেন্দ্র	- - -	৫১
কেন্দ্র	- - -	৫২
কেন্দ্র	- - -	৫৩
কেন্দ্র	- - -	৫৪
কেন্দ্র	- - -	৫৫
কেন্দ্র	- - -	৫৬
কেন্দ্র	- - -	৫৭
কেন্দ্র	- - -	৫৮
কেন্দ্র	- - -	৫৯
কেন্দ্র	- - -	৬০
কেন্দ্র	- - -	৬১
কেন্দ্র	- - -	৬২
কেন্দ্র	- - -	৬৩
কেন্দ্র	- - -	৬৪
কেন্দ্র	- - -	৬৫
কেন্দ্র	- - -	৬৬
কেন্দ্র	- - -	৬৭
কেন্দ্র	- - -	৬৮
কেন্দ্র	- - -	৬৯
কেন্দ্র	- - -	৭০
কেন্দ্র	- - -	৭১
কেন্দ্র	- - -	৭২
কেন্দ্র	- - -	৭৩
কেন্দ্র	- - -	৭৪
কেন্দ্র	- - -	৭৫
কেন্দ্র	- - -	৭৬
কেন্দ্র	- - -	৭৭
কেন্দ্র	- - -	৭৮
কেন্দ্র	- - -	৭৯
কেন্দ্র	- - -	৮০
কেন্দ্র	- - -	৮১
কেন্দ্র	- - -	৮২
কেন্দ্র	- - -	৮৩
কেন্দ্র	- - -	৮৪
কেন্দ্র	- - -	৮৫
কেন্দ্র	- - -	৮৬
কেন্দ্র	- - -	৮৭
কেন্দ্র	- - -	৮৮
কেন্দ্র	- - -	৮৯
কেন্দ্র	- - -	৯০
কেন্দ্র	- - -	৯১
কেন্দ্র	- - -	৯২
কেন্দ্র	- - -	৯৩
কেন্দ্র	- - -	৯৪
কেন্দ্র	- - -	৯৫
কেন্দ্র	- - -	৯৬
কেন্দ্র	- - -	৯৭
কেন্দ্র	- - -	৯৮
কেন্দ্র	- - -	৯৯
কেন্দ্র	- - -	১০০



মানিকপুর নং ১৮৪
Manikpur no. 184

বল্লভপুর নং ১৮৩
Ballarpur no. 183

Narayanpur no. 201
নারায়নপুর নং ২০১

বল্লভপুর নং ১৮৩
Ballarpur no. 183

স্রীরামপুর নং ২০২
Srirampur no. 202

দক্ষিণবেঙ্গাই নং ২০৩
Dakshinbengai no. 203

Narayanbhai no. 204

কেশবপুর নং ২০৫

Made by the authority of Government in 1954-57
under the West Bengal Estates Acquisition Act, 1953
(Act I of 1954) on the basis of Survey made
in 1914-15
K. S. Manna
Settlement Officer and Suddi of Survey
Midnapore